

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL

चंडीगढ़ न्यायपीठ, चंडीगढ़
CHANDIGARH BENCH, CHANDIGARH

Regd./AD

एस. सी. ओ. 102-103, सेक्टर 34-ए,
S.C.O. 102-103, Sector 34-A,
चंडीगढ़-160 022
CHANDIGARH-160022

संख्या
No. N. 1/1/92/J-II/ 6101

दिनांक
Dated 28.5.93

To

The Section Officer (Filing),
Central Administrative Tribunal,
Principal Bench,
Faridkot House,
Copernicus Marg,
New Delhi.

Sub:-

Circulation of Review Application No. 157/93
in CA 2474/91 (N.C.Jain Vs. Union of India)

Sir,

I am directed to refer to your letter No. 57/93/FS/
4831 (A) dated 17.5.93 on the subject noted above and to
send the Review Application No. 157/93 in CA 2474/91
(Part 'A) along with the orders of the Hon'ble Vice Chairman
for further necessary action.

DA:- As above

Please show the disposal of
this RA in daily disposal statement
of C-S (S-B)

Noted & ~~showing disposal~~ CO 18
Bimla 28/5/93

Yours faithfully,

Prem Singh
(Prem Singh)
Section Officer (J-II)

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Review Application No.157/93 in Decided on 25-5-93
O.A.No. 2474/91

N.C.Jain ... Applicant
vs.
Union of India & Others ... Respondents

ORDER

This Review Application has been filed by the applicant in OA No. 2474/91 decided on 8.1.1993 on the grounds that "there is glaring omission of facts, patient mistake and great error in the judgement".

2. I have carefully considered the contention of the Review Applicant in the R.A. and find that the R.A. is misconceived. The judgement dated 8-1-93 which is sought to be reviewed is self speaking and the review applicant has failed to show as to where omission of facts or an error has occurred. The provisions of Order XLVII, Rule-1 of the Code of Civil Procedure, applicable to a Review application against the judgement/order of the Central Administrative Tribunal and the conditions/precedent for review of such a judgement/order are completely missing in this case.
3. As the OA is devoid of merit, the same is hereby dismissed. By circulation.

(P.C.JAIN)
Vice-Chairman
Chandigarh Bench